

# RAJYA SABHA

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## REVISED LIST OF BUSINESS

Wednesday, February 5, 2014

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11 A.M.

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### OBITUARY REFERENCES

OBITUARY REFERENCES to the passing away of —

1. Shri Mulka Govinda Reddy (ex-Member);
  2. Shri M.M. Hashim (ex-Member); and
  3. Shri Manmohan Mathur (ex-Member).
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### QUESTIONS

QUESTIONS entered in separate lists to be asked and answers given.

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### PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table entered in the separate list: —

1. SHRIMATI CHANDRESH KUMARI KATOCH for Ministry of Culture;
  2. SHRI MANISH TEWARI for Ministry of Information and Broadcasting;
  3. SHRI MULLAPALLY RAMACHANDRAN for Ministry of Home Affairs;
  4. SHRIMATI PANABAKA LAKSHMI for Ministry of Textiles;
  5. SHRI MANIKRAO HODLYA GAVIT for Ministry of Social Justice and Empowerment;
  6. SHRI PORIKA BALRAM NAIK for Ministry of Social Justice and Empowerment; and
  7. DR. E.M. SUDARSANA NATCHIAPPAN for Ministry of Commerce and Industry.
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## REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI JANARDAN DWIVEDI

SHRI NARESH AGRAWAL to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings:-

- (i) Twenty-seventh Report on 'Joint Venture Operations of ONGC Videsh Limited based on Audit Report No. 28 of 2010-11 (Performance Audit)'; and
- (ii) Twenty-eighth Report on 'Purchase of condensate at crude oil price by Oil and Natural Gas Corporation Limited based on Audit Para No. 13.5.1 of C&AG's Report No. 9 of 2009-10'.

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## REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

SHRIMATI MOHSINA KIDWAI

SHRI DHARMENDRA PRADHAN to lay on the Table, a copy (in English and Hindi) of the Fifty-sixth \*Report of the Department-related Parliamentary Standing Committee on Agriculture on 'The Agricultural Biosecurity Bill, 2013' pertaining to Ministry of Agriculture (Department of Agriculture and Co-operation).

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## LEGISLATIVE BUSINESS

### *Bill for withdrawal*

*#The Communal  
Violence (Prevention,  
Control and  
Rehabilitation of  
Victims) Bill, 2005.*

1. SHRI SUSHILKUMAR SHINDE to move for leave to withdraw the Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005.

ALSO to withdraw the Bill.

### *Bill for introduction*

*The Prevention of  
Communal Violence  
(Access to Justice  
and Reparations)  
Bill, 2014.*

2. SHRI SUSHILKUMAR SHINDE to move for leave to introduce a Bill to uphold secular democracy and to respect, protect and fulfill the right to equality before law and equal protection of law by requiring the Central Government and the State Governments, to exercise their powers in an impartial and non-discriminatory manner, to prevent and control communal violence, to secure fair and equal access to justice and protection to victims of communal violence through effective provisions for investigations, prosecution and trial of offences and to provide for remedy and reparations to all persons affected by communal violence and for matters connected therewith and incidental thereto.

ALSO to introduce the Bill.

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\* The Report was presented to the Speaker, Lok Sabha on 4<sup>th</sup> January, 2014 and to the Chairman, Rajya Sabha on 9<sup>th</sup> January, 2014.

# The Bill was introduced on the 5<sup>th</sup> December, 2005.

*Bills for consideration and passing*

3. DR. GIRIJA VYAS to move that the Bill to protect the rights of urban street vendors and to regulate street vending activities and for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration.

ALSO to move that the Bill be passed.

*The Street Vendors  
(Protection of  
Livelihood and  
Regulation of Street  
Vending) Bill, 2013.*

4. FURTHER CONSIDERATION of the following motion moved by Shri R.P.N. Singh on the 12<sup>th</sup> December, 2013:—

“That the Bill further to amend the Governors (Emoluments, Allowances and Privileges) Act, 1982, as passed by Lok Sabha, be taken into consideration.”

*The Governors  
(Emoluments,  
Allowances and  
Privileges) Amendment  
Bill, 2013.*

SHRI SUSHILKUMAR SHINDE to move that the Bill be passed.

NEW DELHI;  
February 4, 2014.

SHUMSHER K. SHERIFF,  
*Secretary-General.*